

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2790  
ANSWERED ON:11.12.2012  
THREAT FROM INTERNATIONAL SIM CARD  
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**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government is aware of the security threat perceptions from international pre-paid sim cards as these are easily available without proper verification of the users;
- (b) if so, the details thereof; and
- (c) the remedial measures taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. P. N. SINGH)

(a) to (b): Department of Telecommunications issues No Objection Certificate (NOC) for sale of International SIM Cards/ Global Calling Cards in India with certain terms and conditions to the Indian Companies. These cards are being offered only to Indian Customer for use only outside India. As per available inputs of Central Intelligence and investigation agencies, no case of irregularity of distribution of such SIM cards has come to notice.

(c): All the NOC holders are required to send the details of subscriber related information to designated Law Enforcement Agencies (LEAs). The NOC holders are mandated to furnish complete details of such global cards (including the period) along with full particulars, address of the person to whom the international roaming SIM cards have been sold/rented to the designated Law Enforcement Agencies (LEAs) periodically on monthly basis as per clause of terms & conditions of NOC. The NOC is required to be renewed every year and the compliance of the terms & conditions is being checked at the time of renewal.